

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 209- IA 859 of 2022
In
CP(IB)/130(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India

V/s

Yogiraj Ginning & Oil Industries

.....Applicant

.....Respondent

Order delivered on ..02/12/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

IA 859 of 2022

Learned Counsel for the applicant / RP states that the copy is served to the ex-management.

None appears, neither any reply is filed.

List for hearing on 12.01.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**